

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH  
**SPECIAL BENCH**

Item 62

**IA 2187/2020; IA 2327/2020; IA 320/2021; IA 340/2021 &**  
**IA 1534/2021 in C.P.(IB)839/MB/2017**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **20.06.2022**

NAME OF THE PARTIES: - **Shirdi Industries Ltd**

*Appearance (via video-conference):*

For the Applicant : Adv. Yakesh Anand, Adv. Deepshikha Sansanwal, &  
Adv. Akshay Thakur for UPCL

For the Respondent: Adv. Manish Srivastava and Adv. Manpreet Kaur.

Sections 60(5), 31 & 60, 10 of the IBC, 2016

---

**ORDER**

Due to paucity of time matter could not be heard. List this matter on  
**05.08.2022**

**Sd/-**  
SHYAM BABU GAUTAM  
Member (Technical)

**Sd/-**  
JUSTICE P.N. DESHMUKH  
Member (Judicial)

*Jenny*